

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 779
TO BE ANSWERED ON DECEMBER 07, 2023

KUTCHA AND PUCCA HOUSES

NO. 779. SHRI LALLU SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of kutcha and pucca houses in every district of the country;**
- (b) the number of pucca houses constructed by the Government between 2004-2013; and**
- (c) the number of pucca houses constructed by the Government from 2014 onwards?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a) : During the process of Census, the details of kutcha and pucca houses are also collected on decadal basis across the country. As per Census 2011, State/Union Territory (UT)-wise details of kutcha (or non-pucca /semi-pucca) and pucca houses are at Annexure-I.**
- (b) & (c): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing are implemented by State/UT Governments in their respective regions. However, Government of India is supplementing the efforts of States/UTs by providing Central Assistance to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The number of pucca houses sanctioned, constructed and delivered to the beneficiaries by the Government of India between 2004-2013 and 2014 onwards are at Annexure-II.**

Annexure-I referred in reply to LS USQ No. 779 due for answer on 07.12.2023

State/Union Territory (UT)-wise details of kutcha (or non-pucca /semi-pucca) and pucca houses

(Figure in '000')

S. No.	States/UTs	Total Census Houses	Kutcha/Semi-Pucca Houses	Pucca Houses
1	Andhra Pradesh	23,636	3,923	19,712
2	Arunachal Pradesh	340	153	187
3	Assam	8,757	2,010	6,747
4	Bihar	22,783	8,042	14,741
5	Chhattisgarh	6,361	617	5,744
6	Goa	443	16	427
7	Gujarat	15,083	313	14,770
8	Haryana	6,435	1,463	4,972
9	Himachal Pradesh	2,576	168	2,408
10	Jammu & Kashmir	3,276	895	2,381
11	Jharkhand	7,324	871	6,453
12	Karnataka	16,142	1,865	14,277
13	Kerala	9,935	343	9,593
14	Madhya Pradesh	17,427	1,786	15,641
15	Maharashtra	29,596	2,195	27,401
16	Manipur	601	108	493
17	Meghalaya	681	124	557
18	Mizoram	257	42	215
19	Nagaland	492	98	394
20	Orissa	12,019	4,279	7,740
21	Punjab	7,140	625	6,515
22	Rajasthan	16,153	2,323	13,830
23	Sikkim	152	9	143
24	Tamil Nadu	21,398	3,435	17,963
25	Tripura	1,023	121	902
26	Uttar Pradesh	42,602	10,744	31,858
27	Uttarakhand	3,030	205	2,825
28	West Bengal	24,238	3,572	20,666
29	A & N Islands	122	10	112
30	Chandigarh	277	10	267
31	D & N Haveli	90	2	88
32	Daman & Diu	75	1	74
33	NCT of Delhi	4,053	88	3,965
34	Lakshadweep	18	2	16
35	Puducherry	349	68	281
	INDIA	3,04,884	50,526	2,54,358

Source: Census of India - 2011: Series - H: Table on Houses, Household Amenities & Assets

Number of pucca houses sanctioned, constructed and delivered to the beneficiaries by the Government of India between 2004-2013 and 2014 onwards

Particulars	2004-2013	2014 Onward
Houses Approved for construction	13.46 Lakh	118.63 Lakh
Houses Grounded for construction	8.58 Lakh	113.42 Lakh
Construction of Houses Completed/Delivered	8.04 Lakh	78.15 Lakh
